

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3417
ANSWERED ON:17.08.2005
MODERNISATION OF PORTS
Gaikwad Shri Eknath Mahadeo;Mane Smt. Nivedita

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Union Government proposes to modernize six ports viz. Arnala, Jivana, Agardanda, Sakirnara and Hame in the Konkan region;
- (b) if so, the details in this regard;
- (c) the time by which it is likely to be modernized;
- (d) whether the Union Government has also planned development of ports in other States also;
- (e) if so, the details thereof and the cost thereof; and
- (f) the steps taken by the Government so far in this regard?

Answer

MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU)

(a) to (f): The responsibility for the development of Ports other than major Ports lies with the State Government concerned. State Government concerned also has administrative control over such Ports under the provisions of Indian Ports Act, 1908. Therefore, the responsibility for the development of Arnala, Jivana, Agardanda, Sakirnara and Hame, which are not major Ports, lies with the concerned State Government.